

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3774
ANSWERED ON:08.04.2003
R & D IN DRUG INDUSTRY
P.R. KHUTE;UMMAREDDY VENKATESWARLU

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that R&D fund of around 150 crores was proposed by the Finance Minister in 1999 budget speech for the drug industry;
- (b) if so, the details and the parameters thereof;
- (c) the authority for the disbursement of these funds;
- (d) the quantum of funds disbursed so far;
- (e) the balance of funds to be released as on date; and
- (f) the reasons for delay?

Answer

THE MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) to (f) : In February, 2002, the Government have announced the 'Pharmaceutical Policy-2002', which includes in principle approval to the establishment of the Pharmaceutical Research & Development Support Fund (PRDSF) under the administrative control of Department of Science & Technology, which will also constitute a Drug Development Promotion Board (DDPB) on the lines of the Technology Development Board (TDB) to administer the utilization of the PRDSF. Department of Science & Technology has made a provision of Rs. 150 crores in the 10th Plan. Necessary budget provision has been made in the demands for grants of Department of Science & Technology for 2003-2004. No disbursement of Fund has been made so far from this provision recently made.